## Annexure-3

## Rolta India Limited

## Date of commencement of CIRP: 19.01.2023

List of Creditors (Version 2.0) drawn as on: 13.03.2023 Earlier (Version 1.0) drawn as on: 09.02.2023

List of Secured Financial (other than Financial Creditors belonging to any Class of Creditors)

															(Amount in ₹)
.No	Name of Creditor	Type of claim	De	tails of claim received	Details of claim Admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
		Cash Credit		₹ 1,61,65,66,940		Secured	₹ 1,61,65,66,940		4		₹ -	₹ -	₹ -	₹ -	
		Term Loan -I		₹ 2,45,13,22,393		Secured	₹ 2,45,13,22,393		<u>: </u>		₹ -	₹ -	₹ -	₹ -	
		Term Loan -II		₹ 2,67,73,54,731		Secured	₹ 2,67,73,54,731		1		₹ -	₹ -	₹ -	₹ -	
1	Bank of Baroda	ECB-Nodal Branch USA	01.02.2023	₹ 90,44,98,534		Secured	₹ 90,44,98,534		No	9.20%	₹ -	₹ -	₹ -	₹ -	Refer Note GR-
		ECB-Nodal Branch UAE		₹ 2,05,41,43,042	2,04,68,39,523	Secured	₹ 2,04,68,39,523	3 ₹ -	1		₹ -	₹ -	₹ 73,03,519	₹ -	Refer Note NA
		Total		₹ 9,70,38,85,641	. ₹ 9,69,65,82,122		₹ 9,69,65,82,122	2 ₹ 2,45,13,22,393	1		₹ -	₹ -	₹ 73,03,519	₹ -	
		Cash Credit		₹ 2,28,75,33,196	₹ 2,28,75,33,196	Secured	₹ 2,28,75,33,196	5 ₹ -			₹ -	₹ -	₹ -	₹ -	
		Term Loan -II		₹ 2,43,59,23,406		Secured	₹ 2,43,59,23,406	5 ₹ 2,43,59,23,406	<b>i</b>		₹ -	₹ -	₹ -	₹ -	
		Term Loan -I		₹ 3,24,92,91,647	₹ 3,24,92,91,647	Secured	₹ 3,24,92,91,647	7 ₹ 3,24,92,91,647	7		₹ -	₹ -	₹ -	₹ -	
2	0 1 6 1	Current Accounts	01.02.2023	₹ 1,79,73,09,900	₹ 1,79,73,09,900	Secured	₹ 1,79,73,09,900	) ₹ -	-	11.31%	₹ -	₹ -	₹ -	₹ -	
2	Bank of India	ECB	01.02.2023	₹ 2,15,27,93,886	2,15,27,93,886	Secured	₹ 2,15,27,93,886		No	11.51%	₹ -	₹ -	₹ -	₹ -	
									1						
	<u> </u>	Total		₹ 11,92,28,52,035			₹ 11,92,28,52,035				₹ -	₹ -	₹ -	₹ -	
		SBLC (Due)		₹ 5,19,60,94,454	₹ 5,19,60,94,454	Secured	₹ 5,19,60,94,454	1 ₹ -	1		₹ -	₹ -	₹ -	₹ -	
3	Canara Bank	Total	01.02.2023	₹ 5,19,60,94,454	₹ 5,19,60,94,454		₹ 5,19,60,94,454	1 ₹ .	No	4.93%	₹ -	₹ -	₹ -	₹ .	
		BG Invoked		₹ 9,23,68,515	₹ 9,23,68,515	Secured	₹ 9,23,68,515	Under verification	+		<b>7</b>	<i>y</i> .			Refer Note GF
		DG IIIVOREU		3,23,08,313	3,23,06,313	Secured	3,23,08,313	onder vernication	7				_		Refer Note of
		LC Devolvement		₹ 1,35,90,05,574	1,35,90,05,574	Secured	₹ 1,35,90,05,574	1 Under verification			<b>*</b>	<b>*</b>	<b>=</b>	<b>*</b>	Refer Note GR
		Term Loan		₹ 2,26,97,46,911		Secured	₹ 2,26,97,46,911		+		₹ .	₹ -	₹ -	₹ .	
4	Central Bank of India		31.01.2023						1	14.30%		`	,	,	Refer Note GF
4	Central Bank Of India	Cash Credit	31.01.2023	₹ 11,35,38,95,201	. ₹ 11,35,38,95,201	Secured	₹ 11,35,38,95,201	L Under verification	4	14.30%	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1
		BG Issued		₹ 56,37,672	. ₹ -	-	₹ -	Under verification	<u> </u>		₹ 56,37,672	₹ -	₹ -	₹ -	CN-1
		Total		₹ 15,08,06,53,873	15,07,50,16,201	Secured	₹ 15,07,50,16,201	1 ₹ 2,26,97,46,911	. No		₹ 56,37,672	₹ -	₹ .	₹ .	
		Corporate Guarantee				Secureu			110		30,37,072			,	Refer Note RF
5	Rolta Private Limited	corporate oddrantee	02.02.2023	₹ 6,34,55,43,228	6,34,55,43,228	8 Secured	₹ 6,34,55,43,228	₹ -	<u> </u>		₹ -	₹ -	₹ -	₹ -	Herei Hote III
		Total		₹ 6,34,55,43,228	6,34,55,43,228	-	₹ 6,34,55,43,228	3	Yes	0%	₹ -	₹ -	₹ -	₹ -	
		Cash credit		₹ 58,88,98,978	58,88,98,978	Secured	₹ 58,88,98,978	3 ₹ -			₹ -	₹ -	₹ -	₹ -	
		WCTL-1		₹ 4,92,02,88,898	₹ 4,92,02,88,898	Secured	₹ 4,92,02,88,898	3 ₹ 4,92,02,88,898			₹ -	₹ -	₹ -	₹ -	
		WCTL-2		₹ 3,88,95,47,628	3,88,95,47,628	Secured	₹ 3,88,95,47,628	3 ₹ -	1		₹ -	₹ -	₹ -	₹ -	
		WCDL		₹ 2,59,58,60,353		Secured	₹ 2,59,58,60,353	3 ₹ -	1		₹ -	₹ -	₹ -	₹ -	
		ECB		₹ 2,77,86,42,130		Secured	₹ 2,77,86,42,130		4		₹ -	₹ -	₹ -	₹ -	
5	Union Bank of India	SBLC	02.02.2023	₹ 5,70,58,40,451		Secured	₹ 5,70,58,40,451		No	21.46%	₹ -	₹ -	₹ -	₹ -	Refer Note G
,	OHIOH BAHK OF HIGH	SBLC (for acquisition)	02.02.2023	₹ 1,16,63,23,036 ₹ 80,30,43,960		Secured	₹ 1,16,63,23,036 ₹ 80,30,43,960		- NO	21.40%	₹ -	₹ -	₹ -	₹ -	Refer Note GR
		LC Devolved (consolidated) BG Invoked (consolidated)		₹ 80,30,43,960		Secured Secured	₹ 80,30,43,960		+		₹	₹	₹ -		1
		BG invoked (consolidated) BG outstanding (consolidated)		₹ 11,25,56,680	10,03,33,362	Secured	₹ -	*	+		₹ 11,25,56,680	₹ -	₹ -		Refer Note CN
		bo outstanding (consolidated)	<del></del>	11,23,30,080	, · · · · · · · · · · · · · · · · · · ·		<u> </u>	· -	†		. 11,23,30,000		<u> </u>	<u> </u>	Relei Note Ch
		Total		₹ 22,74,19,56,098	22,62,93,99,418	-	₹ 22,62,93,99,418	3 ₹ 4,92,02,88,898			₹ 11,25,56,680	₹	₹	₹ -	
	Total			₹ 70,99,09,85,329	₹ 70,86,54,87,458		₹ 70,86,54,87,458	3 ₹ 15,32,65,73,255		61.19%	₹ 11,81,94,352		₹ 73,03,519	-	

	GR- Notes related to amount covered by guarantee						
	related to claim not admitted						
	CN- Notes related to contingent claims						
	otes related to claims under verification						
	RP- Notes related to Related Party						
Notes	Notes						
GR-1	Amount covered by the guarantee is under verification. The same would be verified once the required documents/records/clarifications substantiating the same are provided.						
NA-1	The claims denominated in foreign currency has been admitted at a value in Indian currency at the official exchange rate (i.e. RBI Reference Rate) as on the insolvency commencement date 19.01.2023. RBI Reference Rate as on 19.01.2023 is Rs. 81.3577=1USD.						
CN-1	Claim with respect to the live bank guarantee(s) issued but not invoked has been kept under contingent claim.						
VR-1	This claim has been kept under verification. The same would be verified once the required documents/records/clarifications substantiating the same are provided.						
RP-1	In terms of proviso to Section 21(2) of the Code, Provided that a financial creditor, if it is a related party of the corporate debtor, shall not have any right of representation, participation or voting in a meeting of the committee of creditors.						